

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3802
ANSWERED ON:20.03.2013
KENDRIYA VIDYALAYAS
Rawat Shri Ashok Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the number of teachers (including Principal/Vice-Principal) and non-teaching staff belonging to reserved category, posted in Kendriya Vidyalayas located in very hard, sensitive, very sensitive and bordering areas, is higher as against the ratio of teachers /non-teaching staff of general category;
- (b) if so, the reasons therefor;
- (c) whether the Government has taken or proposes to take any steps to adopt a uniform policy for posting of above category teachers and non-teaching staff to the said areas;
- (d) if so, the details thereof;
- (e) whether any requests have been received during 2011 from public representatives in this regard; and
- (f) if so, the details thereof and the action taken/proposed to be taken thereon by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.SHASHI THAROOR)

(a) No, Madam.

(b) Does not arise.

(c) & (d) The posting of staff in the Kendriya Vidyalayas (KVs) is effected at the time of initial direct recruitment, promotions and transfers, as per the following criteria:-

Posting on direct recruitment is decided keeping in view the:-

(i) Preference, if any, depending on availability of vacancy;

(ii) Ladies and physically handicapped candidates are given preference for posting near to their hometown, depending on vacancies;

(iii) Organizational interest in terms of filling up of vacancies in less sought after regions.

Promotions are given normally at the same or a nearby station subject to the availability of vacancy.

Transfers are made on the basis of extant transfer guidelines which are applicable uniformly to all the staff irrespective of category and keeping in view the choices given by staff.

(e) & (f) Yes, Madam. The Kendriya Vidyalaya Sangathan has received representations from Shri Promod Kureel, Hon'ble MP (Rajya Sabha) and Shri Ashok Kumar Rawat, Hon'ble MP (Lok Sabha) in this regard and these have been replied to by the Ministry of Human Resource Development vide letter dated 6th August 2011 and 31st January 2012 respectively.